

**DIVISION BENCH**

**O-112**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/56(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company	STATE BANK OF INDIA Vs. SIMPLEX PROJECTS LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance:**

For Financial Creditor

Mr. Joy Saha, Senior Advocate  
Ms. Suhani Dwivedi, Advocate  
Mr. Deepanjan Dutta Roy, Advocate

For Corporate Debtor

Mr. Ratnanko Banerji, Senior Advocate  
Mr. Shaunak Mitra, Advocate  
Ms. Rusha Mitra, Advocate

**ORDER**

Ld. Counsel for the parties present.

List this matter on **19.04.2021** for reporting settlement. In the meantime, OTS (One Time Settlement) proposal has been accepted by Bank vide its letter dated 25.03.2021 which is taken on record.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**